

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3097  
ANSWERED ON:29.11.2010  
TECHNICAL OFFICERS UNDER MGNREGS  
Khattri Shri Nirmal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the fact that technical officers under the Mahatama Gandhi National Rural Employment Guarantee Scheme (MGNREGS) contract base in some States are being paid below the standard wage forworks under the scheme;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken to increase the amount and the effectiveness of MGNREGS in backward regions in the country particularly in Uttar Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Terms and conditions alongwith remuneration to be paid to the staff appointed with the implementing authorities for implementation of Mahatma Gandhi NREGA are decided by the respective State Governments in accordance with the rules applicable in the State. Instructions have been issued to all State Governments to appoint adequate number of core staff in the implementing authorities for effective implementation of the Act. Administrative expenses out of which salary of such staff is paid is borne by the Central Government from the 6% permissible budget of the total cost of the projects.